53

,^»20L SHRI A. P. CHATTERJEE: Will the Minister of PARLIAMENTARY AI FAIRS AND SLIPPING AND TRANSPORT be pleased to state:

- (a) whether the Chairman of the Visa-khapatnani Port Trust and the Ministry ha\e received complaints about the dust hazard to persons employed in ore handling operations at 1 he port;
- (b) whether a n imber of, persons working at the Visakhapa nam Port Trust have been suffering froi i such diseases like T.B., (best pain and general deterioration of the system;
- (c) whether G vernment propose to set up a Committee of Experts to investigate into the matter < occupational hazards in ore handling as well as other allied occupations?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SHIPP NO AND TRANSPORT (SI IRI RAJ BAI VDUR): (a) The Visakhapatnam Port rust has received certain representations ab ml dust hazard.

- (b) Four perse s working in the Visa-kmapatnam Port ia\e been found suffering from T.B., bul medical examination has shown that it w;-s not due to dust. No cases of chest pai or general deterioration of health have ben reported.
- (c) An Expert < nlttee on Occupational Diseases in re peel of all dock workers of the Major Pa is was set up by the Ministry of Lab mi and Employment in March, 11)70. One of the terms of reference of the Committee is to conduct a survej of all occupational icalth hazards, likely to produce occupational diseases among dock workers. The report of the Committee is awaited.

»205. \Dcietn1.\

SETTING UP 01 N CIONAL THEATRI IN **D**ELHI

*2()ti. SIIRI S. KUMAR AN: SHRI K LYAN ROY:

Will the Minisi 1 of EDUCATION AMI YOUTH SERVICES be pleased to state:

- (a) whethei thi "e is ;im proposal nuclei Government's cc nsideration to sci up a National Theatre in Delhi; and
 - (b) if so, the ci.iils thereof?

THE MINIST1 R OF EDUCATION AND SOCIAL WF.I.FA LE (SHRI SIDDHAR 1IIA SHANKAR RAY): (a) No such proposal is at present u da the consideration of Government.

(b; The quest) m does not arise.

AIRPORT HANDLING SYSTEM

to Ouestions

- •207 slIRI K. L. N. PRASAD: Will the Minister of TOURISM AND CIVIL W IATION be pleased to state:
- (a) whether it is a fad thai Government have decided dial Indian Airlines planes should have electronic reservations and aii port handling system to cope up with iis enormous!} ini reasing traffic ol loads; and
- (b) if so, what arc ihe other steps to be taken 1 111 the in< reasing load ol passengers; and
- (c) how Ear these measures Mill help Government?

IHE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) 10 (c) Indian Airlines are planning to introduce a computerised reservation system b) (he end of 1974. Details are being worked out. There are no plans at p sent for an electronic airport handling system.

EXEMPTION FROM MONOPOLIES ACT

* 153. SHRI JAGDISH PRASAD

MATHUR: SHRI M. K. MOII1A:

Will the Minister of COMPANY AF-FAIRS be pleased to state:

- (a) whether there is any proposal under Government's consideration for exempting industries in the 101c and essential c < i o i s from the purview "I the Monopolies from the purview
- (b) il sci. whether am decision has been iak < n in the matte); and
- (c) if the answer to pari (In above be in the affirmative, the clci.nl. thereof?

nil MINISTER OF COMPANY Al FAIRS (SF1R1 K. V. RAGHUNATHA REDDY): (a) No Sir. (b) and (c) Do not arise.

FORIK TRAVEL BY GOVERNMENT **SERVANTS**

298. SHRI GANESH1 LAL

CHAUDH-\RY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact thru exemption from T loiin for travelling abroad is not granted to Government servanl who had al am lime during the preceding three years been abroad cm an official assignment;

fin if so, whether Government realise thai litis constitutes severe hardship to Government servants who might like to go for a holiday abroad with his family; and

†Transferred from the 5th April, 1971.